

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1252
ANSWERED ON:13.07.2009
ANNUAL DEFENCE PROCUREMENT POLICY
Patel Shri Kishanbhai Vestabhai

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to introduce Annual Defence Procurement Policy as reported recently in the media;
- (b) if so, the details thereof, including the salient features of the policy; and
- (c) the manner in which the said policy will be helpful in speeding up the procurement procedure and bringing transparency in defence purchases?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Defence Procurement Procedure (DPP)-2008 has come into effect from 1st September, 2008. There is a provision for periodical review of this procedure every two years. It has now been decided that in order to infuse greater transparency and to encourage involvement of indigenous industry in defence procurement and to keep pace with changing times, a review of DPP may be undertaken annually.